

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.01.2022 (TUESDAY)

COURT -IV (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
2.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
5.	Comp. App. (AT) (Ins) No. 02 of 2021	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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**By order of Hon'ble Chairperson
-sd/-
Registrar**